whether Government are granting subsidies to any air transport companies in the current year; and if so, in what form and for what period?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): Yes. Subsidy for the period January to August 1952 will be paid at the rate of 6 annas per gallon of petrol used by airlines on scheduled air services.

SHRI M. GOVINDA REDDY: May I know if this is going to be the continuous policy?

SHRI RAJ BAHADUR: Subsidy is likely to be continued until the new set-up comes up.

SHRI GOVINDA REDDY: May I know if the subsidy would be continued after the end of the current year?

SHRI RAJ BAHADUR: Sir, I have already said that the whole matter is under consideration.

SHRI M. GOVINDA REDDY: Sir, may I know if the subsidy is uniform for all the companies?

SHRIJ RAJ BAHADUR: Yes, Sir.

SHRI RAJAGOPAL NAIDU: Is there any proposal to nationalize air transport companies?

SHRI RAJ BAHADUR: The nature of the proposals will be known at the appropriate time.

SHRI C. G. K. REDDY: What does the hon. Minister mean by "changed set-up."

MR. CHAIRMAN: So long as the present set-up continues, there will not be any alteration.

SHRI RAJ BAHADUR: The Government are considering the reorganization of the whole air transport system:

RESERVATION OF SUGAR FOR EXICAT

- *191. SHRI M. G O V I N D A REDDY: Will the Minister for Food AND AGRICULTURE be pleased to state:
- (a) whether any sugar produced in South India is reserved for export;
- (b) if so, the reasons for such reservation and the quantities of sugar so reserved; and
- (c) if not, the quantities of sugar produced in factories in North India and earmarked or proposed to be earmarked for export?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) No such reservation has been made.

- (b) Does not arise.
- (c) No quantities of sugar have been earmarked for export from North Indian factories also.

CENTRAL OILSEEDS COMMITTEE

- *192. SHRI M. GOVINDA
 REDDY: Will the Minister for Food
 AND AGRICULTURE be pleased to state
 whether the Central Oilseeds Committee has made any recommendation to Government regarding:
- (i) increasing the output of oil-seeds;
- (ii) any change in the export policy relating to oilseeds;
- (iii) increasing qer capita consumption of oilseeds in India; and
- (iv) the imposition of taxes on production and export of oilseeds?

THE MINISTER FOR AGRICUL-TURE (DR. P. S. DESHMUKH):

- (i) In 1948 the Committee made some recommends t ons for increasing the production of oilseeds in the important oilseeds producing States.
- (ii) Since its inception the Committee has been pressing for the prohibition of export of the major oilseeds and encouragement of the export of oils

in their stead. The Committee has also recommended that 20% of the export quota for oilseeds and oils should be reserved for newcomers and preference should be given to the growers and their co-operative societies in distributing this quota.

(iii) No.

(iv) Yes. Reduction of export duties on linseed, mustard and tobacco seed oils was recommended by the Committee in October 1952.

SHRI M. GOVINDA REDDY: Has it come to the notice of the Government Sir, that the per capita consumption of oil in India is far less than the standards fixed by the United Nations Health Organisation ?

Dr. P. S. DESHMUKH: No, Sir. In most cases the consumption is less than it should be.

SHRI M. GOVINDA REDDY: If that is so, is it not desirable that the Government should see that good oil is made available for consumption at cheap rates for the public?

P. S. DESHMUKH: The Government is conscious of it.

M. GOVINDA REDDY: Shri Then, is it right to allow export of oilseeds when this is the case in India.

DR. P. S. DESHMUKH: All these considerations are kept in mind when quotas are given.

SHRI M. GOVINDA REDDY: Will the Government see that exports are restricted in order to regulate that oil supply would be εmple in India?

S. DESHMUKH: The Government would bear this suggestion in mind.

SHRI C. G. K. REDDY: Is it the policy of the Government to have everything in mind and not to put them into action?

DR. P. S. DESHMUKH: That is not correct. The bare fact that it

is under consideration is proof of the fact that the matter is being attended and whatever is feasible is being given effect to.

to Questions

SHRI K. C. GEORGE: Which, according to the Government, are the main oilseeds producing States?

SHRI P. S. DESHMUKH: I have not got the information here. But I think every hon. Member has knowledge of it.

MR. CHAIRMAN: You have no official information which the Member is expected to know?

SHRI K. C. GEORGE: Sir, I may have some idea. But which are the States that the Government have recognised as the main areas producing oilseeds?

Dr. P. S. DESHMUKH: There was no.....

Mr. CHAIRMAN : I will ask Shri Imbichibava to put the next tion.

SHRI H. P. SAKSENA: Sir, in view of the shortage of oil in the country I want to have from the Government a categorical answer as to whether it is or it is not their intention to stop or at least to restrict export of oilseeds?

Mr. CHAIRMAN : I have asked Mr. Imbichibava to ask the next question.

TIMINGS OF TRAINS ON THE WEST COAST

*193. SHRI E. K. IMBICHIBAVA: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have received any representations from Malabar against the present timings of trains running on the West Coast; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER FOR RAILWAYS TRANSPORT AND (SHRI O. V. ALAGESAN): (a) Yes.